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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.06.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 64/BB/2019	For admission	Sec 10 of I&B code 2016	M/s Vintage Foods & Industries Ltd	C S Maya Gupta	M/s KSIIDC Limited and other	Y V Prathasarathy, YP Gokul & Smt YP Chaitanya for R - 5

ADVOCATE FOR PETITIONER/s:

Mukesh Yadav

for Applicant

Mukesh Yadav

ADVOCATE FOR RESPONDENT/s:

VARUN.S (FOR GOKUL)

9886176667

R5

SL

M N DEVARAJE URS
(Advocate for SASF)

94871 84852

R.2

SL

M. Narayanaswamy

8197225269

R1

M. Narayanaswamy

ORDER

Heard Shri Mukesh Yadav, learned Applicant, Shri Gokul, learned Counsel for Respondent No.5, Shri M.N.Devaraje Urs, learned Counsel for Stressed Assets Stabilization Fund (SASF) (Respondent No.2), Shri M. Narayanaswamy, learned Counsel for Respondent No.1 (KSIIDC). Post the case on **14.06.2019**.


MEMBER (T)


MEMBER (J)

Verified

Shruthi


Court Officer